

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/158/2016

NAME OF THE PETITIONER(S)

: Dr. K.K. Bhattacharya

NAME OF THE RESPONDENT(S)

: M/s Fruzyme Biotech India Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FORPETITIONER

Stevlan ray. P A. Doudhar -

(For S. Sathiya nanayaran). For R1 to R3

ORDER

Counsel for petitioner present. Proxy representing the respondents present and stated that the senior counsel could not attend before the Tribunal today due to unavoidable circumstances. She prayed time for making submissions. Time extended at request for hearing submissions. Put up on 15.11.2017 at 10.30 A.M.

> -S-d K Anantha Padmanabha Swamy Member (Judicial)

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